Constitution 10384 (Amdt.) Bill

वी कृ॰ दे॰ जिपाठी मैं विशेषक को पेश करता ह।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Seventh Schedule)

श्रो कृ० दे० त्रिभाठो (उन्नाव) में प्रस्ताव करता हू कि भारत के सविधान के ग्रागे सशोधन करने वाल विधंयक को पेण करने की ग्रनुमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The Motion was adopted
भी कृ॰ द० त्रिपार्ड। मैं विश्लेषक की
पेश करता ह।

CONSTITUTION (AMENDMENT) BILL*

(Insertion of article 37A)

भी कु० दे० त्रिपाठी (उन्नाव) मैं प्रस्ताव करता हू कि भारत के सविधान में भागे समोधन करने वाले विधेयक को पेण करने की मनुमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will please say "Aye" Some hon. Members; "Aye".

Mr. Chairman: Those against will kindly say "No"

Some hon. Members: "No"

Mr. Chairman: This time I should let the "Noes" have it! Some hon. Members: "Ayes" have it.

श्री मचुलिनये (मुगेर) मध्यक्ष महोदय, यह मानी हुई बात है कि निजी सदस्यी के बिलों का इस मबसर पर विरोध नहीं किया जाता।

Mr. Chairman: Do you want a divi-

Some hon. Members: No Leave is granted

Mr. Chairman: I will put it again. Γhe question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will say "Aye"

Some hon. Members: "Aye"

Mr. Chairman: Those against will say "No"

I think the "Ayes" have it, the "Ayes" have it Leave is granted

The motion was adopted

भी कृ० दे० त्रियांडी मैं विद्येयक को पेश करता है।

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 3, 4 etc.)

भो कु० दे० विपाठी (उन्नाव) सभापति जी, मैं प्रस्ताव करता हू कि ससद सदस्यों के बेतन तथा भत्ते मधिनयम, 1954 में भागे समोधन करने वाले विधेयक की पेश करने की भनमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954".

The motion was adopted.

^{*}Pu blished in Gazette of India Extraordinary, Part'II, Section 2, dated 7-7-67.